

GOVERNMENT OF INDIA  
MINISTRY OF SCIENCE AND TECHNOLOGY  
DEPARTMENT OF SCIENCE AND TECHNOLOGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2204**  
ANSWERED ON 07/08/2025

**VIGYAN DHARA SCHEME**

2204 DR. K. LAXMAN:

SMT. DARSHANA SINGH:

SHRI MADAN RATHORE:

SHRI AMAR PAL MAURYA:

SHRI MITHLESH KUMAR:

DR. ANIL SUKHDEORAO BONDE:

SHRI KESRIDEVSINH JHALA:

SHRI ADITYA PRASAD:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the number of beneficiaries under the Vigyan Dhara scheme since its inception, State-wise;
- (b) the number of startups and research institutions supported under Vigyan Dhara across States and the criteria for their selection; and
- (c) the fund allocation and utilization under the Vigyan Dhara scheme, State-wise?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE  
MINISTRY OF SCIENCE AND TECHNOLOGY & EARTH SCIENCES  
(DR. JITENDRA SINGH)

(a) The Vigyan Dhara scheme came into force with effect from 16.01.2025 after the merger of three umbrella schemes namely (1) Science and Technology Institutional and Human Capacity Building, (2) Research and Development and (3) Innovation, Technology Development and Deployment of the Department of Science and Technology (DST). The state-wise number of beneficiaries under the Vigyan Dhara scheme, since its inception, are placed at Annexure-I.

(b) Under Vigyan Dhara NIDHI-SEED support has been provided to 36 Technology Business Incubators (TBIs) across the country. These TBIs further provided Seed funds to 72 Startups. These Startups were selected through Seed Support Management Committee (SSMC) of the respective TBIs using following broad criteria:

- Problem statement & proposed solutions
- Market opportunity
- Feasibility and novelty
- Potential impact
- Competition

(c) The Vigyan Dhara scheme is a central sector scheme and is being implemented at pan India level. Total funds allocated and utilized under Vigyan Dhara, since its inception, are as follows:

Year	Allocation (Rs. in crore)	Utilized (Rs. in crore)
2024-25	330.75	271.98
2025-26	1425	911.59 (as on 31.07.2025)
Total	1755.75	1183.57

## State-wise number of beneficiaries under Vigyan Dhara scheme

<b>Sl. No.</b>	<b>Name of States/UTs</b>	<b>No. of beneficiaries</b>
1.	<b>Andhra Pradesh</b>	<b>3816</b>
2.	<b>Arunachal Pradesh</b>	<b>30</b>
3.	<b>Assam</b>	<b>491</b>
4.	<b>Bihar</b>	<b>2517</b>
5.	<b>Chhattisgarh</b>	<b>3812</b>
6.	<b>Goa</b>	<b>112</b>
7.	<b>Gujarat</b>	<b>1561</b>
8.	<b>Haryana</b>	<b>1138</b>
9.	<b>Himachal Pradesh</b>	<b>753</b>
10.	<b>Jharkhand</b>	<b>1968</b>
11.	<b>Karnataka</b>	<b>6676</b>
12.	<b>Kerala</b>	<b>1278</b>
13.	<b>Madhya Pradesh</b>	<b>3963</b>
14.	<b>Maharashtra</b>	<b>3303</b>
15.	<b>Manipur</b>	<b>262</b>
16.	<b>Meghalaya</b>	<b>90</b>
17.	<b>Mizoram</b>	<b>28</b>
18.	<b>Nagaland</b>	<b>18</b>
19.	<b>Orissa</b>	<b>3749</b>
20.	<b>Punjab</b>	<b>687</b>
21.	<b>Rajasthan</b>	<b>12424</b>
22.	<b>Sikkim</b>	<b>36</b>
23.	<b>Tamil Nadu</b>	<b>1707</b>
24.	<b>Telangana</b>	<b>3679</b>
25.	<b>Tripura</b>	<b>81</b>
26.	<b>Uttarakhand</b>	<b>2661</b>
27.	<b>Uttar Pradesh</b>	<b>13195</b>
28.	<b>West Bengal</b>	<b>1570</b>
29.	<b>Andaman and Nicobar Islands</b>	<b>24</b>
30.	<b>Chandigarh</b>	<b>283</b>
31.	<b>Dadra and Nagar Haveli and Daman and Diu</b>	<b>20</b>
32.	<b>Jammu and Kashmir</b>	<b>1183</b>
33.	<b>Delhi</b>	<b>1155</b>
34.	<b>Ladakh</b>	<b>21</b>
35.	<b>Lakshadweep</b>	<b>5</b>
36.	<b>Pondicherry</b>	<b>83</b>

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